

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6813
ANSWERED ON:11.05.2005
FREE TREATMENT TO POOR
Patil Shri Anna Saheb M.K.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to free several private hospitals from the lease of providing free treatment to the poor;
- (b) if so, the details and the reasons therefor; and
- (c) the alternative measures taken or proposed to be taken by the Government for the poor ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): The Ministry of Urban Development, Land & Development Office has informed that some hospitals were allotted land in Delhi by Land & Development Office and Delhi Development Authority with the condition of providing free treatment to the poor patients.

There have been violations of the allotment and lease conditions by some hospitals.

A proposal has been mooted for freeing the hospitals from the obligation of free treatment and taking up a health insurance scheme for poor in Delhi. No decision, however, has been taken.